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Notice

By virtue of an affidavit sworn before the **Notary Public TITILAGARH** on Dated **14th May 2024**, I, **Mrs. MADHURI RATAI**, Address **AT/PO- DESIL, PS- TITILAGARH, DIST- BALANGIR, ODISHA, PIN- 767033** have changed my name from **"BHARATI BAGARTY"** to **"MADHURI RATAI"**. Henceforth, I shall be known as **"MADHURI RATAI"** for all purposes.

MADHURI RATAI